

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-323/ND/2019

Appeal 8/ND/2020, IA/5469/2020, IA/5470/2020, IA/3309/2021, Appeal-
36/2023, IA-4339/2023

IN THE MATTER OF:

Mr. Ratan Singh

.....Applicant

Vs.

M/s. Theme Export Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 06.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Kamal Kant Jha, and Mr. Avinash Singh, Adv in
Appeal 36/2023, IA 4339/2023, Adv Nitesh Jain, Adv
Manish Sharma, Adv Vatsal Chandra in Appeal
8/ND/2020

For the Respondent : Garvish Jain, Adv for Respondent No. 4: in
IA/3309/2021, Sourabh Gupta and Puneet Yadav,
Advs. for Respondent No. 1: in IA/3309/2021,

For the Liquidator : Mr. Abhishek Anand along with Mr. Karan Kohli and
Ms. Palak Kalra Advocates

For the Workmen : Vaibhav Mahajan, Adv

ORDER

Due to paucity of time, list this matter on **29.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**